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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.870/KB/2012

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

Saizay They hunds

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name of the Company		Mrs. Sharoo SudVs- Bhagwan Fianance Corporation Ltd. & Ors		
Un	der Section	111(4)	SERVICE AND	
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	SHAUNA		Adia - C	f

2. ARITRA BASU

3. S-N. PANDEY

4. MR. R. N. Murasher of for the for the B. Adv Respondent Co. 5. Ms. Sutaper Roy Closely Respondent Co.

30/11/17

30/11/2017

P.T.0

ORDER

No one is present from the petitioner's side. Ld. Counsel' for the respondent no. 1 and Ld. Counsel for the Executor of Estate of Late Shri Amrit Lal Sud are present.

List on 18/01/2018.

Respondent may inform the petitioner the next date fixed.

8d

(Jinan K.R.) Member (J) 84

(V.P.Singh) Member (J)